NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.04/Chd/Hry/2018

In the matter of:

Kellogg Brown & Root Engineering & Construction India Pvt. Ltd. & Ors.

...Petitioners

Present: Mr. Arun Chhabra, Advocate for the petitioners.

The Authorized Representative of the petitioner-company submits that there is some inadvertent error in paragraph 4.1.3 of the petition and seeks adjournment for filing necessary application alongwith necessary amended petition. List the matter on 06.02.2018. The needful be done at least three days before the date fixed.

> Sd/-(Justice R.P. Nagrath) Member(Judicial)

January 12, 2018